

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 615 OF 2011

Monday, this the 25th day of July, 2011

CORAM:

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

C.Rajkumar
Scientist C (Senior Hydrologist)
Central Ground Water Board, Kerala Region
'Kedaram Complex, Kesavadasapuram
Thiruvannthapuram – 695 004
Residing at AN 10B, TC-2/2081(2)
Adarsh Nagar, Pottakuzhi, Pattom
Thiruvananthapuram – 695 004

(By Advocate Mr. Praveen Hariharan)

versus

1. Union of India represented by the Secretary to Government of India
Ministry of Water Resources,
Shram Sakthi Bhavan
Rafi Marg, New Delhi – 110 001
2. The Director (Admn)
Central Ground Water Board, Bhujal Bhavan
NH IV, Faridabad – 121 001 (Haryana)
3. Syed Khaja Mohidin
Senior Hydrologist
Central Ground Water Board
North West Himalayan Region
F-56-A Sastri Nagar Jammu – 180 004 (J&K)
4. Ashok Kumar
Senior Hydrologist
Central Ground Water Board
West Central Region
Swami Naraian College Building, Shah Alam Tolnaka
Ahamedabad – 380 022 (Gujarat)
5. U.Srivastava
Senior Hydrologist
Central Ground Water Board
Northern Region, Bhujal Bhawan, Sector – B
Sitapur Road, Yojna, Ram Ram Bvank Chauraha
Lucknow – 226 021 (Uttar Pradesh)

6. Anurag Khanna
Senior Hydrologist
Central Ground Water Board
Western Region, 6-A Jhalna Doongri
Jaipur – 302 004 (Rajasthan)
7. Dr.A.Asokan
Senior Hydrologist
Central Ground Water Board
South Western Region
Bhujal Bhavan, 27th Main, 7th Cross,
HSR Layout Sector 1
Bangalore – 560 102 (Karnataka)
8. P.R.Gupta
Senior Hydrologist
Central Ground Water Board
West Central Region
Swami Naraian College Building, Shah Alam
Tolnaka, Ahamedabad – 380 022 (Gujarat)
9. Kum.S.Bandhopadaya
Senior Hydrologist
Central Ground Water Board, Eastern Region
Bhujalika CP Block – 6, Sector V
Bidhan Nagar
Kolkatta – 700 091 (West Bengal)
10. Dr.Sunil Kumar
Senior Hydrologist
Central Ground Water Board
North Himalayan Region
Jhikli Barol, Dari PO
Dharmashala (Kangra) (Himachal Pradesh)
11. N.C.Nayak
Senior Hydrologist
Central Ground Water Board
South Eastern Region
Bhujal Bhavan
Bhubaneshwar – 751 001 (Orissa)
12. Smt.T.S.Anita Shyam
Senior Hydrologist
Central Ground Water Board, Kerala Region
Kedaram Complex, Kesavadasapuram
Thiruvannthapuram – 695 004 (Kerala)
13. Avanish Kant
Senior Hydrologist
Ministry of Water Resources, Ground Water Desk
ShrammSakthi Bhavan, Rafi Marg
New Delhi – 110 001

14. Dinesh Tiwari
 Senior Hydrologist
 Central Ground Water Board, North Western Region
 Bhujal Bhavan, Plot No.3A, Sector 27-B
 Chandigarh – 160 019 (Punjab) ... Respondents

(By Advocate Mr.A.D.Raveendraprasad, ACGSC (R1&2))

The application having been heard on 25.07.2011, the Tribunal on the same day delivered the following:

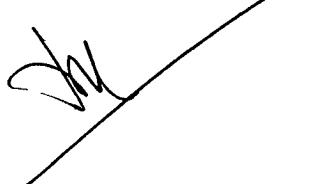
ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The prayer made in this OA is to direct the 2nd respondent to republish Annexure A-3 combined seniority list of the applicant as in 2nd position as evident from Annexure A-2 order. There is also a further prayer to consider and take a decision on Annexures A-6 and A-8 representations.

2. The applicant challenges the seniority list. He had already made representations. In the absence of any reply, he had approached this Tribunal for appropriate relief as sought for in the OA.

3. When the matter came up for admission, the respondents were directed to state as to whether Annexure A-6 has since been disposed of, if not, what is the possible time to dispose of the same. Mr.A.D.Raveendraprasad, the learned counsel for applicant submits that the representation is not seen disposed of. Since being a seniority question, it is for the respondents authority to consider the objections of the applicant and in case the objection is to be upheld and if such other benefits by granting the relief is required, the persons affected by such relief should also be heard. In the circumstances, we direct the 2nd respondent to dispose of Annexure A-6 representation after hearing the



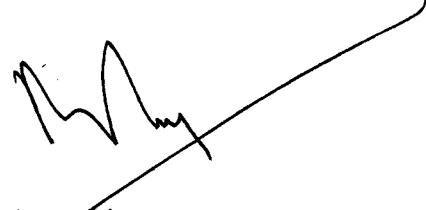
persons who are likely to be affected in case the representation is to be allowed and communicate the order to the applicant. This shall be done within a period of two months from the date of receipt of a copy of this order. Applicant may give a copy of this order along with a copy of this OA to the 2nd respondent for information and compliance.

4. OA is allowed. No costs.

Dated, the 25th July, 2011.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



JUSTICE P.R.RAMAN
JUDICIAL MEMBER

vs